

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 512/2018

M/S. SANGHI INFRASTRUCTURE M.P. LTD. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(FOR ADMISSION)

Date : 10-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)

Mr. Naveen Kumar, AOR
Ms. Stuti Bisht, Adv.
Mr. Nitesh Bhandari, Adv.
Mr. Shourajeet Chakravarty, Adv.
Ms. Aprajita Bhardwaj, Adv.
Mr. Prabhat Kumar Rai, Adv.

For Respondent(s)

Mr. Saurabh Mishra, AAG
Mr. Abhinav Shrivastava, Adv.
Mr. Sunny Choudhary, Adv./AOR
Mr. Shivang Rawat, Adv.
Ms. Radhika Jalan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list on 21.07.2023.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR